

## **DHFL GENERAL INSURANCE LIMITED**

## **CONTRACTORS ALL RISK POLICY**

## 'ADD ON' COVER'

Attached to and forming part of the Policy No	

Limited defective condition exclusion (DE 2) (UIN: IRDAN152A0037V01201718)

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon and Insured having paid the agreed extra premium, This Policy excludes loss of or damage to and the cost necessary to replace repair or rectify:

- a) Property Insured which is in a defective condition due to a defect in design plan specification material or workmanship of such Property Insured or any part thereof.
- **b)** Property Insured which relies for its support or stability on (a) above
- c) Property Insured lost or damaged to enable the replacement repair or rectification of Property Insured excluded by (a) and (b) above

Exclusion (a) and (b) above shall not apply to other Property Insured which is free of the defective condition but is damaged in consequence thereof.